

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 29.11.05

Registration No. 904/05

Veer Singh Yadav Applicant (s)

VERSUS

C.O.P. 2071

Respondent (s)

A copy of the ORDER dated 25.11.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

25.11.2005

Shri S.P. Sharma for applicant.....

Learned counsel for applicant seeks permission to withdraw the OA.

IS Withdrawn
Permission is granted and the OA is dismissed with liberty to the applicant to approach the Tribunal, if he still feels aggrieved, if so advised.

Sd/-
(M.P. Singh)
VC

sa.

To,
Shri S.P. Sharma,
Advocate
Jabalpur

29/11/2005
Dy. Commr.
CENTRAL
JABALPUR

GRPR-11

Form 1-12-99-1500 Forms.

Forwarded
29/11/05